

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO. †*439
TO BE ANSWERED ON 23.07.2019**

VIDYASHREE RESIDENTIAL SCHOOLS

**†*439. SHRI PARBATBHAI SAVABHAI PATEL:
SHRI NARANBHAI KACHHADIYA:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of places where “Vidyashree” residential schools for Scheduled Caste girls are being operated by the Government;
- (b) whether any fund has been allocated by the Government for effective implementation of the said scheme and if so, the details thereof;
- (c) whether the Government has introduced any monitoring mechanism in this regard; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWARCHAND GEHLOT)**

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (d) of Lok Sabha Starred Question No. 439 raised by Shri Parbathai Savabhai Patel and Shri Naranbhai Kachhadiya for 23.07.2019 regarding "Vidyashree Residential School"

(a) : At present, no scheme named "Vidyashree" is being implemented by the Ministry.

(b) to (d) : Does not arise.